

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE AT CHENNAI**

**Original Application No.80 of 2017 (SZ)**

P.Premkumar  
S/o.Paulchamy,  
Plot No.26, Needhi Nagar  
Othakadai,  
Madurai.

...Applicant

-Vs-

The Secretary to Government  
Department of Environment and Forests,  
Government of Tamil Nadu  
Fort St. George,  
Chennai.  
and Others

...Respondents

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Advocate for the Respondent: TNPCB  
Tr. S. Sai Sathya Jith,  
Advocate, Chennai

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-Vs-

1. The Secretary to Government  
Department of Environment and Forests,  
Government of Tamil Nadu  
Fort St. George,  
Chennai.
2. The Secretary to Government  
Public Works Department  
Government of Tamil Nadu  
Fort St. George,  
Chennai.
3. The Tamil Nadu Pollution Control Board,  
Rep. by its Member Secretary  
76, Mount Salai,  
Guindy,  
Chennai – 600 032.
4. The District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Sidco Industrial Estate,  
Kapplur,  
Thirumangalam Taluk,  
Madurai 625 008.
5. The District Collector,  
Madurai Collectorate Office  
Madurai District,  
Alwarpuram,  
Madurai 625 020.
6. The Thasildar  
Madurai East Taluk,  
Othakadai ,  
Madurai District.

*Handwritten signature*  
22/10/2021  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No. 76, MOUNT SALAI, CHENNAI-600 032

7. The Executive Officer,  
Othakadai Panchayat,  
Madurai
8. The Block Development Officer,  
Madurai East Panchayat Union,  
Othakadai,  
Madurai.

... Respondents

**REPORT FILED ON BEHALF OF THE 3<sup>RD</sup> & 4<sup>TH</sup> RESPONDENTS**  
**TAMIL NADU POLLUTION CONTROL BOARD.**

I, R. Sarasavani, Daughter of Thiru. Raghavan, Hindu, aged about 57 years, having office at No.76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the 3<sup>rd</sup> & 4<sup>th</sup> Respondents and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble NGT (SZ) has passed order dt.21.09.2021 directed that

*"... Para 6. The Tamil Nadu Pollution Control Board is directed to inspect the area in question and ascertain the present status and file a detailed report, as in the report submitted by the BDO on 20.07.2021 it is stated that micro compost centre will be put to use within one month".*

3. It is respectfully submitted that in pursuance to the above said NGT order, during inspection of the officials of the District Environmental Engineer, TNPCB, Madurai on 30.09.2021, it was found

*Ran*  
22/10/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No. 76, MOUNT SALAI, CHENNAI-600 032

that Othakadai Village Panchayat is dumping the un-segregated solid waste at Vowval Thottam of Othakadai Village Panchayat which is away from the Cremation Yard of Othakadai Village Panchayat. The Micro Compost Centre shed established at cremation yard is yet to be commissioned.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

*dlan*  
22/10/2021  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No. 76, MOUNT SALAI, CHENNAI-600 032  
**BEFORE ME**

### VERIFICATION

I, R. Sarasavani, Daughter of Thiru. Raghavan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai – 600 032, do hereby submit that the contents of above report are true to the best of my knowledge through records.

*dlan*  
22/10/2021  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No. 76, MOUNT SALAI, CHENNAI-600 032

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**REPORT FILED ON BEHALF OF THE  
RESPONDENT - TAMIL NADU  
POLLUTION CONTROL BOARD**

Advocate for Respondent: TNPCB  
Thiru. Sai Sathyjith  
Advocate, Chennai.

Date: 22.10.2021

Date of Hearing: 11.11.2021